

The Directorate of Factories of the State Government have conducted a statutory investigation and will be submitting their report shortly. Meanwhile, the company has decided to instal fencing with anti-climbing device, by way of abundant caution, to prevent entry of unauthorised persons into the biting zone of the mooring ropes.

Demand and Supply of Coal in States

1971. DR. SUBRAMANIAM SWAMY: Will the Minister of ENERGY be pleased to state:

Year
1976-77
1977-78 (Estimated)
1978-79 (Anticipated)

(a) the figures regarding coal production and coal demand for the years 1976, 1977 (contemplated) 1978, on an all India basis; and

(b) the figures regarding actual coal supply, as against coal demand, for the various States, for the same years?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) and (b) Actual demand, production and supply of coal for the year 1976-77 and estimated figures for the years 1977-78 and 1978-79 are given below:

Demand	Production	Supply
(In million tonnes)		
103.37	101.04	98.4
105.00	101.00	*103.0 (Anticipated)
112.00	113.5	112.0

* The gap between the production and demand is expected to be met by drawing up on the stock.

The above-mentioned figures take into account the actual and the estimated demands and supplies pertaining to all the States in the country

Quality Control and Cost Price Relationship

1972. SHRI SHAMBAHU NATH CHATURVEDI: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have taken note of the suggestion made by the Delhi High Court in one of its judgements of introducing the institution of Ombudsman in Industry to protect the interest of the consumer in the matter of quality control and cost price relationship and

(b) if so, Government's reaction thereto?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) Yes, Sir.

(b) Government do not consider that the institution of Ombudsman in Industry is a practical proposition for protecting the interest of the consumer in the matter of quality control and

cost price relationship. Machinery (e.g. Bureau of Industrial Costs & Prices, Monopolies and Restrictive Trade Practices Commission, Indian Standards Institution, etc.) already exists for this purpose. Broadbased consumer movement in the country is also being encouraged so that the rights of consumers could be asserted and the existing legal provisions in this regard are properly implemented

Electrification of Villages, in U. P. Hills

1973. SHRI JAGANNATH SHARMA: Will the Minister of ENERGY be pleased to state:

(a) what is the number of villages in U. P. hills which are yet to be electrified;

(b) what are the reasons for delay in the electrification of these villages;

(c) whether any efforts have been made to evolve a time bound programme to electrify every village in the near future; and

(d) if so, what are the details thereof?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) The total number of villages in the hills of U.P. State is 15,010. Out of these, 2,501 villages have already been electrified. The number of villages in the U.P. hills, which are yet to be electrified is 12,509.

(b) Shortage of funds and the unremunerative nature of the rural electrification schemes in the hill areas, are the main reasons for the slow progress in these areas. Load potential and load growth are also not sufficient in these areas.

(c) and (d). Government is committed to supplying electricity to the backward areas. The rural electrification programme for the next years will be finalized shortly.

Secretaries, Additional/Joint Secretaries in Ministries

1974. **SHRI MANORANJAN BHAKTA:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many posts of Secretaries, Additional Secretaries and Joint Secretaries respectively are there in the different Ministries of Government of India in Delhi excluding attached and subordinate offices and Boards of Railways, P&T, Customs and Income Tax;

(b) how many are filled by IAS and how many by officers of other services, giving percentage representation of these services;

(c) whether it is now proposed to increase the representation of other services in higher posts in the Ministries; if so, facts; and

(d) whether IAS Officers with less service get preference over senior officers of other services for appointments and if so, the steps contemplated to remove these anomalies?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) and (b). A statement giving the required information is attached.

(c) and (d). Tenure posts of and above the level of Deputy Secretary at the Centre are not reserved for officers of any particular service. Such posts are filled from amongst available officers of the All India Services and other Organised Central Group A Services on the basis of suitability keeping in view the specific requirements of each post and the qualifications and experience of the officers on offer for Central deputation. A uniform length of service is adopted for consideration for appointment to such tenure posts.

Statement

Statement showing number of officers belonging to IAS and other services working in posts of Secretary, Additional Secretary and Joint Secretary in the different Ministries/Departments of Government of India in Delhi (excluding attached & Subordinate offices and Boards of Railways, P & T, Customs & Income Tax).

As on 3-3-1978.

Sl. No.	Services	No. of officers serving in Delhi in posts of			Total (Cols. 3 to 5)	Percentage Representa- tion
		Secretary (including ex-officio Secy.)	Addl. Secy. (including ex-officio Addl. Secy.)	Jt. Secy. (including ex-officio J. S.)		
1	2	3	4	5	6	7
I.	Indian Administrative Service.	28	24	110	162	57.9
II.	Other Services*	20	17	81	118	42.1
TOTAL		48	41	191	280	100.0

* Includes Central Power Engineering Service, Indian Economic Service, Indian Frontier Administrative Service, Industrial Management Pool, Indian Ordnance Factory Service, Indian Supply Service, Central Legal Service/Central Company Law Service, Central Secretariat Service, Indian Audit & Accounts Service/Indian Civil Account Service, Indian Defence Accounts Service, Indian Foreign Service, Indian Police Service, Indian Postal Service, Indian Revenue Service, Indian Railway Services (IRAS, IRTS, etc. etc.)